

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF InfinitiTechlabs LLP

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Infiniti Techlabs LLP
2.	Date of incorporation of corporate debtor	24-11-2010
3.	Authority under which corporate debtor is incorporated /Registered	Register of Companies, Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No.of corporate debtor	AAA2886
5.	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 65, Gun Rock Enclave, Staff Road N A Secunderabad, Telangana . PIN -500009.
6.	Date of closure of Insolvency Resolution Process	07-07-2023.
7.	Liquidation commencement date of corporate debtor	07-07-2023. Orders made available on 10-07-2023.
8.	Name and registration number of the insolvency professional acting as liquidator	Rachamallu Ramachandra Reddy, IBBI/IPA-001/IP/P-01472/2018-2019/12270. AFA valid up to : 18-09-2023.
9.	Address and e-mail of the liquidator, as registered with the Board	Flat No 508, Block A1, TVS Lakeview Apts , Road No.10, Panchavati Colony, Manikonda , Hyderabad -500089. Umarachamallu12081961@gmail.com.
10.	Address and e-mail to be used for correspondence with the liquidator	Flat No 403, Block B2, TVS Lakeview Apts, Road No.10, Panchavati Colony, Manikonda, Hyderabad 500089. Email ID : infinititechlabs.cirp@gmail.com.
11.	Last date for submission of claims	06-08-2023.

Notice is hereby given that the National Company Law Tribunal Hyderabad bench II has ordered the commencement of liquidation of the **Infiniti Techlabs LLP** on 07-07-2023 [date of passing of order of liquidation under section 33 of the Code].

The stakeholders of **Infiniti Techlabs LLP** are hereby called upon to submit their claims with proof on or before **06-08-2023** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator : Rachamallu Ramachandra Reddy

Date and place: 11-07-2023 Hyderabad

